

State Vs Rakesh@Rajesh
FIR No. 53/2012
P.S. Farsh Bazar
U/s 33 Delhi Ex Act.

11.01.2021

Present: Ld. APP for the State through VC.

This is an application for bail u/s 437 Cr.P.C, filed on behalf of the applicant/accused.

Let reply to the application be called from the concerned IO for 12.01.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.


(Ayush Sharma)

Reliever/Shahdara/KKD/Delhi

11.01.2021

State Vs Akash
FIR No. 030984/2020
P.S. Farsh Bazar
U/s 379 IPC


11.01.2021

Present: Sh. Parshant Kumar, Ld. APP for the State through VC.

This is an application for releasing of the vehicle bearing no. DLX/DL3SCK1932 on superdari, filed on behalf of the applicant.

Let reply to the application be called from the concerned IO for 12.1.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.


(Ayush Sharma)
Reliever/Shahdara/KKD/Delhi
11.01.2021

State Vs Unknown
FIR No. 597/2021
P.S. Harsh Vihar
U/s 379 IPC


11.01.2021

Present: Ld. APP for the State.

This is an application for releasing of the Copper Wire Weighing 3810 Kg. on superdari, filed on behalf of the applicant.

Let reply to the application be called from the concerned IO for 12.01.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.



(Ayush Sharma)
Reliever/Shahdara/KKD/Delhi
11.01.2021